

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6841
ANSWERED ON:09.05.2003
CHANGES IN IMF SET UP
AJAY SINGH CHAUTALA

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether India has sought changes in International Monetary Fund set up by demanding a comprehensive reform of distribution of IMF quotas;
- (b) if so, the details thereof; (
- (c) the extent to which it is likely to help the developing countries like India particularly in lessening their foreign debt burden; and
- (d) the reaction of the IMF executive body on Indian proposal?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (ANADRAO V.ADSUL)

- a) & b) Yes, Sir. In the meetings of the International Monetary and Financial Committee and the Board of Governors of the IMF, India has stated that the share of developing countries in the quota of IMF must be increased appropriately.
- (c) Increase in quota for developing countries, including India, is not directly related to their debt burden. It will, however, enable developing countries to have a larger voting share in the IMF Board and consequently a more prominent role in decision making at the IMF.
- (d) It was decided that the IMF Executive Board would monitor closely matters relating to distribution of quota in the IMF.